

(a) whether the present allocation of paraffin was supplied to small scale units of Gujarat is less than its requirements;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken by the Union Government in respect of increasing quota?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). Paraffin wax is a deficit product and allocation to States depends upon the availability of the product. Presently the availability of paraffin wax is far less than the total requirements of various States/Union territories including Gujarat and, therefore increased allocations could not be made.

#### **Encroachment of Lands in Andaman and Nicobar Islands**

3968. SHRI RAJESH KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of pre-1978 encroachment cases on Government lands regularised by A & N Administration so far;

(b) the rules under which it was done;

(c) whether Andaman and Nicobar Islands Administration distributed Pattas to encroaches; and

(d) if so, whether the Government propose to conduct an enquiry into the matter?

THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b). 7212 cases of encroachment of revenue lands have been regularised by the Andaman & Nicobar Islands Administration so far under Section 146 of the Andaman and Nicobar Islands Land Revenue and Land Reforms Regulation 1966 by creating tenancies for regularising encroachment, committed on Government

land on or before 31.12.1978.

(c) Licenses/Pattas have been issued in all such cases where encroachments have been regularised.

(d) No, Sir.

#### **Soil Conservation**

3969. SHRI K.G. SHIVAPPA: Will the Minister of AGRICULTURE be pleased to state:

(a) the plan outlay allocated to Karnataka under Centrally Sponsored Scheme Soil Conservation on catchment river valleys during 1992-93; and

(b) the amount actually released to the State so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The Plan outlay allocated to Karnataka State under Centrally Sponsored Scheme of Soil Conservation in the Catchments of River Valley Projects, during 1992-93 is Rs. 320.00 lakhs; and

(b) the amount actually released to the State so during 1992-93 is Rs. 160.00 lakhs.

#### **Encroachment on Gram Sabha Land**

3970. SHRI CHANDRESH PATEL:  
SHRI MADAN LAL KHURANA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of complaints received by Government regarding encroachment on the gram sabha land in Delhi during 1992 and how does the same compare with the preceding three years;

(b) the details of the land from which encroachment was removed; and

(c) the action taken against those who were involved in land grab?